

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 223/MP/2017

Subject : Petition under Section 79(1) of the Electricity Act, 2003 and Sections 14 and 15 of Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010, challenging the illegal and arbitrary rejection of grant of REC application of the Petitioner by Respondent.

Date of hearing : 22.2.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Enn Enn Corporation Limited (EECL)

Respondent : National Load Despatch Centre

Parties present : Shri Pankaj Bhagat, Advocate, EECL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed under Section 79(1) of the Electricity Act, 2003 read with Sections 14 and 15 of Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 seeking direction against National Load Despatch Centre for illegal and arbitrary rejection of grant of REC application of the Petitioner. Learned counsel for the Petitioner requested the Commission to admit the Petition and issue notice to the Respondent.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the Petition and directed to issue notice to the Respondent.

3. The Commission directed the Petitioner to serve the copy of the Petition on the Respondent immediately, if not served already. The Commission directed the Respondent to file its reply, by 19.3.2018, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 6.4.2018. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing on 19.4.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**